

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 20.05.2019 (MONDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 721 of 2018	Kamesh Badhana Vs. Govind Ram & Ors.	Arjun Kant	Govind Ram-R1 Hemant Miglani-R3 Kanwal Chaudhary-R4
2.	Comp. App. (AT) (Ins) No. 757 of 2018	R. Anil Bafna Vs. Madhu Desikan & Ors.	Ashwin Kumar D.S.	Gautham Singhal-R2
3.	Comp. App. (AT) (Ins) No. 109 of 2019	Winsome Yarns Ltd Vs. Ginni Filaments Ltd.	Lucky Palta	Aditya Narayan
4.	Comp. App. (AT) (Ins) No. 144 of 2019	Kaushik Ghosh Vs. Noor Alam & Ors.	Deepa Gupta	Gaurav Gupta(R1-R28) Abhay Anand Vina- R29

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 473 of 2019	Jain Irrigation Systems Ltd. Vs. Sakthi Sugars Ltd.	M.S Vishnu Sankar	
6.	Comp. App. (AT) (Ins) No. 538 of 2019	K. Paramasivam. Vs. The karur Vysya Bank Ltd & Anr.	P.J Sri Ganesh	
7.	Comp. App. (AT) (Ins) No. 539 of 2019	Suntech Infra Solutions Pvt Ltd. Vs. Cinda Engineering & Construction Pvt Ltd & Ors.	Saurabh Seth	
8.	Comp. App. (AT) (Ins) No. 540 of 2019	Quantum Coal Energy Pvt Ltd. Vs. Danalakshmi Paper Mills Pvt Ltd & Ors.	Ayush Negi	
9.	Comp. App. (AT) (Ins) No. 541 of 2019	Nitin Hasmukhlal Parikh. RP of Bhatia Global Trading Ltd. Vs. IDBI Bank.	Gursat Singh Vachher	
10.	Comp. App. (AT) No. 124 of 2019	Flipkart Logistics Pvt Ltd & Ors. Vs. Regional Director & Ors.	Prikal K. Arjun	
11.	Comp. App. (AT) No. 125 of 2019	State Bank of India. Vs. United Breweries (Holdings) Ltd & Ors.	Chitranshul A. Sinha	
12.	Comp. App. (AT) No. 126 of 2019	K.V. Brahmaji Rao. Vs. Union of India, Ministry of Corporate Affairs.	Rhea Verma	

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 121 of 2019	Martin S.K Golla Vs. Wig Associates Pvt Ltd.	Davesh Bhatia	Rajneesh Agarwal (R1), Jog Singh (R2), HS Kohli
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14.	Comp. App. (AT) (Ins) No. 130 of 2019	Shyam Metalics And Energy Ltd. Vs. Rathi Steel And Power Ltd.	Pratiksha Sharma	Rakesh Kr. Jain
15.	Comp. App. (AT) (Ins) No. 230 of 2019	KSB Shanghai Pump Company Ltd Vs. Lanco Infratech Ltd & Ors. with	Amar Gupta	Vaijayant Paliwal Mishra-R1
16.	Comp. App. (AT) (Ins) No. 234 of 2019	TLT – Turbo (Sichuan) Co. Ltd. Vs. Lanco Infratech Ltd. & Ors. with	Kaustav Saha	Vaijayant Paliwal Mishra-R1
17.	Comp. App. (AT) (Ins) No. 235 of 2019	Beijing Power Equipment Group Co. Ltd. Vs. Lanco Infratech Ltd. & Ors.	Kaustav Saha	Vaijayant Paliwal Mishra-R1
18.	Comp. App. (AT) (Ins) No. 320 of 2019	K K Capital Services Ltd. Vs. Sristi Hospitality Pvt Ltd	Gautam Singh	
19.	Comp. App. (AT) (Ins) No. 328 of 2019	Pralhad Govindrao Salunke Patil Vs. Cosmos Co-Operative Bank Ltd. & Anr.	Divyanshu Rai	Nind Laud
20.	Comp. App. (AT) (Ins) No. 371 of 2019	Synergy Property Development Service Pvt Ltd. Vs. Bellona Estate Developers Ltd.	Balaji Srinivasan	
21.	Comp. App. (AT) (Ins) No. 391 of 2019	IDBI Bank Ltd. Vs. Ajay Joshi Resolution Professional for the Corporate Debtor & Ors. With	Sidhartha Barua	Anannya Ghso- R1(RP) Roopali Singh Prateek Kumar
22.	Comp. App. (AT) (Ins) No. 445 of 2019	Om kara Asset Reconstruction Pvt. Ltd. Vs. Ajay Joshi the Resolution Professional of Alok Industries Ltd. Ors.	R.P. Agrawal	
23.	Comp. App. (AT) (Ins) No. 394 of 2019	Madras Steels and Tubes “Megh Synergy” Vs. Matrix Boilers Pvt. Ltd.	Charu Sachdev	
24.	Comp. App. (AT) (Ins) No. 395 of 2019	Manohar Reddy Vs. Edelweiss Asset Reconstruction Company Ltd & Anr.	Goutham Shivshankar	Talha A. Rahman- R1
25.	Comp. App. (AT) (Ins) No. 406 of 2019	Ajay Agarwal Vs. Shantanu T. Ray, Resolution Professional for AML Steel & Power Ltd & Ors.	Rajesh Bohra	
26.	Comp. App. (AT) (Ins) No. 407 of 2019	C. Shivakumar Reddy Vs. Dena Bank & Anr.	Goutham Shivshankar	
27.	Comp. App. (AT) (Ins) No. 409 of 2019	Indo Alusys Industries Ltd. Vs. SMW Metal Pvt. Ltd.	Rohit Krishan Naagpal	
28.	Comp. App. (AT) (Ins) No. 419 of 2019	Mahesh Kumar Sharma Vs. Sagu India Holdings Ltd & Anr.	S.M.Sundaram	Pankaj Bhagat-R1

After the above or 12: 00 Noon, whichever is earlier.

For Admission (After Notice)

29.	Comp. App. (AT) (Ins) No. 219 of 2019	Committee of Creditors of Amtek Auto Ltd through Corporation bank. Vs. Dinkar T.Venkatasubramanian& Ors. With	Charu Bansal	Sumant Batra-RP, K. Datta, Sumesh Dhawasn, Gyanendra Kumar
30.	Comp. App. (AT) (Ins) No. 442 of 2019	Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian & Anr. With	Prachi Johri	Sumant Batra
31.	Comp. App. (AT) (Ins) No. 443 of 2019	Liberty House Group Pte Ltd. Vs. The Committee of Creditor of Amtek Auto Ltd & Anr.	Prachi Johri	Sumant Batra

02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 242 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. With	Anushree Kapadia	Raunak Dhillon-RP Anannya Ghosh- (R2,3,4&5) Dhurv Malik-R8 Ruby Singh Ahuja- R28
2.	Comp. App. (AT) (Ins) No. 243 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. With	Anushree Kapadia	Raunak Dhillon-RP Anannya Ghosh- (R2,3,4&5) Dhurv Malik-R8 Ruby Singh Ahuja- R28
3.	Comp. App. (AT) (Ins) No. 257 of 2019	Prashant Ruia Vs. State Bank of India & Ors. With	Nakul Mohta	Misha-COC Raunak Dhillon-RP Ruby Singh Ahuja
4.	Comp. App. (AT) (Ins) No. 265 of 2019	Committee of Creditors of Essar Steel India through State Bank of India Vs. Satish Kumar Gupta & Ors. With	Pallavi S. Shroff	Raunak Dhillon-RP Ruby Singh Ahuja
5.	Comp. App. (AT) (Ins) No. 266 of 2019	State Bank of India & Ors. Vs. Standard Chartered Bank & Ors. With	Anannya Ghosh	Raunak Dhillon-RP Ruby Singh Ahuja
6.	Comp. App. (AT) (Ins) No. 279 of 2019	Vinayak Road Carriers Vs. State Bank of India & Ors. With	Anand Verma	Siddharth Kant-R1 Raunak Dhillon-R3 Ruby Singh Ahuja-R4
7.	Comp. App. (AT) (Ins) No. 290 of 2019	Essar Bulk Terminal Ltd. Vs. State Bank of India & Ors. With	Prachi Johri	Ruby Singh Ahuja

8.	Comp. App. (AT) (Ins) No. 291 of 2019	Arkay Logistics Ltd. Vs. State Bank of India & Ors. With	Sumesh Dhawan	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
9.	Comp. App. (AT) (Ins) No. 292 of 2019	Essar Bulk Terminal Ltd. Vs. State Bank of India & Ors. With	Prachi Johri	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
10.	Comp. App. (AT) (Ins) No. 293 of 2019	Arkay Logistics Ltd. Vs. State Bank of India & Ors. With	Sumesh Dhawan	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
11.	Comp. App. (AT) (Ins) No. 300 of 2019	Arfin India Ltd. Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
12.	Comp. App. (AT) (Ins) No. 302-303 of 2019	Ideal Movers Pvt Ltd Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
13.	Comp. App. (AT) (Ins) No. 304-305 of 2019	Shubham Cargo Movers Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
14.	Comp. App. (AT) (Ins) No. 332-333 of 2019	Sakar Industries Pvt Ltd Vs. State Bank of India & Ors. With	Anand Verma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
15.	Comp. App. (AT) (Ins) No. 337 of 2019	Mahendra Aluminium Company Ltd Vs. State Bank of India & Ors. With	Anand Verma	Anupam Prakash, Ishan Gaur
16.	Comp. App. (AT) (Ins) No. 338 of 2019	Global Transnational Trading FZE Vs. Satish Kumar Gupta (RP) of Essar Steel India Ltd. & Ors. With	Dhaval Mehrotra	Vaijayant Paliwal
17.	Comp. App. (AT) (Ins) No. 345 of 2019	Gujarat Energy Transmission Corporation Ltd. Vs. State Bank of India & Ors. With	Ranjitha Ramachandran	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
18.	Comp. App. (AT) (Ins) No. 349 of 2019	Dakshin Gujarat Vij Co. Ltd. Vs. Satish Kumar Gupta Resolution Professional, Essar Steels Ltd & Ors. With	Pradeep Misra	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
19.	Comp. App. (AT) (Ins) No. 361 of 2019	State Tax Office (3) Vs. Essar Steel India Ltd. & Anr. With	Hemantika Wahi	Raunak Dhillon (RP), Ruby Singh Ahuja
20.	Comp. App. (AT) (Ins) No. 374 of 2019	Indian Oil Corporation Ltd. Vs. Satish Kumar Gupta & Ors. With	Rajat Navet	Tarun Agarwal

21.	Comp. App. (AT) (Ins) No. 375 of 2019	Karur Vysya Bank Ltd. Vs. Satish Kumar Gupta & Anr. With	Anjan Chakraborty	Tarun Agarwal
22.	Comp. App. (AT) (Ins) No. 376 of 2019	Bharat Petroleum Corporation Ltd. Vs. Satish Kumar Gupta & Ors. With	Rajat Navet	Tarun Agarwal
23.	Comp. App. (AT) (Ins) No. 428 of 2019 With Defects	Hill View Hire Purchase Pvt Ltd. Vs. Satish Kumar Gupta, Resolution Professional for Essar Steel India Ltd (ESIL) With	Anand Verma	Raunak Dhillon (RP), Ruby Singh Ahuja
24.	Comp. App. (AT) (Ins) No. 429 of 2019 With Defects	D.R. Patnaik. Vs. Satish Kumar Gupta Resolution Professional for Essar Steel India Ltd (ESIL) With	Anand Verma	Raunak Dhillon (RP), Ruby Singh Ahuja
25.	Comp. App. (AT) (Ins) No. 449 of 2019	MSTC Ltd. Vs. Essar Steel India Ltd & Ors. With	Pallavi Pratap	Raunak Dhillon (RP), Ruby Singh Ahuja
26.	Comp. App. (AT) (Ins) No. 454 of 2019	Oil and Natural Gas Corporation Ltd. Vs. Satish Kumar Gupta & Ors. With	Sanjeev Kapoor	Raunak Dhillon (RP), Ruby Singh Ahuja
27.	Comp. App. (AT) (Ins) No. 517 of 2019	Gail (India) Limited Vs. Satish Kumar Gupta, R.P. of Essar Steel India Ltd. With	Vikas Mehta	Ruby Singh Ahuja
28.	Comp. App. (AT) (Ins) No. 518 of 2019	Gail (India) Ltd. Vs. Satish Kumar Gupta, RP of Essar Steel India Ltd.	Vikas Mehta	Ruby Singh Ahuja

For Admission (After Notice)

29.	Contempt Case (AT) No. 03 of 2019 in Comp. App. (AT) No. 99 of 2018	HSBC Daisy Investments (Mauritius) Limited & Ors. Vs Anil D. Ambani & Ors. With	Sanyam Saxena	Shally Bhasin
30.	Contempt Case (AT) No. 14 of 2018 in Comp. App. (AT) No. 99 of 2018	HSBC Daisy Investments (Mauritius) Limited & Ors. Vs Reliance Infratel Limited & Ors.	Sanyam Saxena	Shally Bhasin
31.	Competition App. (AT) No. 11 of 2019	Samir Agrawal Vs. Competition Commission of India & Ors.	Pranaynath Jha	Gautam Chawla-R2 Nikhil Menon (R3 & R4)

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By Order
-sd/-

Registrar